National Company Law Tribunal Allahabad Bench Allahabad

79/241-243/ALD/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2016.

NAME OF THE COMPANY: Mr. Pranjay Sharma

Vs.

M/s Galvanising Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No. Name Designation Representation Signature

1. NITIN SHARMA

NOA

PETITIONER

Mr. VIVER KOHIJ dated 15.12.2016

79/241-243/ALD/2016 Mr. Pranjay Sharma Vs. M/s

Galvanising Pvt. Ltd.

For filing rejoinder and also reply in the Company Application a serial to the serial to the serial 25.01.2017, without fail.

List on 25.01.2017.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 15.12.2016